

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO.639/2022

**IN THE MATTER OF:**

Pritpal Sharma

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**WITH**  
**MISC APPLICATION IN DISPOSED OF CASES NO. 24/2023**  
**IN**  
**ORIGINAL APPLICATION NO. 33/2022**

**IN THE MATTER OF:**

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**I N D E X**

<b><u>Si. No.</u></b>	<b><u>Particulars</u></b>	<b><u>Page No.</u></b>
1.	Action taken report on behalf of district magistrate (North-East) in compliance of order dated 28.08.2024 & 08.01.2025 passed by this Hon'ble Tribunal.	1-4
2.	<b>Annexure- A:</b> Copy of the letter alongwith list sent by DJB	5-8
3.	<b>Annexure- B: (Colly)</b> Copies of information sent to DJB as well as the concerned District	9-
4.	<b>Annexure- C:</b> Copies of the letter dated 28.12.2024 and 16.12.2024	10-15
5.	<b>Annexure-D:</b> Copy of information uploaded in Google Sheet provided by DJB	16-17
6.	<b>Annexure- E:</b> Copy of list for Environmental Compensation recovered	18-22.
7.	<b>Annexure- F: (Colly)</b> Copies of letters dated 11.03.2025& 12.03.2025	23-25

FILED BY:



(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

H-34, Jangpura Extension

(Lower Ground Floor)

Near INOX EROS Cinema,

New Delhi-110014

NEW DELHI

DATED:17.03.2025

**1' BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**  
**PRINCIPAL BENCH, NEW DELHI**  
**ORIGINAL APPLICATION NO.639/2022**

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**IN THE MATTER OF:**

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DISTRICT MAGISTRATE**  
**(NORTH-EAST) IN COMPLIANCE OF ORDER DATED 28.08.2024 &**  
**08.01.2025 PASSED BY THIS HON'BLE TRIBUNAL.**

**MOST RESPECTFULLY SHOWETH:-**

1. That the aforesaid matter is pending before this Hon'ble Tribunal and fixed for hearing on 21.03.2025.
2. That this Hon'ble Tribunal has passed detailed orders on 28.08.2024 and 08.01.2025, whereby this Hon'ble Tribunal directed all the Deputy Commissioners (Revenue)/District Magistrates in the National Capital Territory of Delhi to file the Compliance/Action Taken Report.



*Ajay Kumar*

3. That the delay in filing the Compliance/Action Taken Report on behalf of District North-East before this Hon'ble Tribunal is neither deliberate nor intentional and the same is deeply regretted.
4. It is most humbly submitted that, the following actions have been take in the District North-East:
- i. In compliance of Order Dated 28.08.2024 passed by this Hon'ble Tribunal, DJB vide letter dated 12.12.2024 provided the following list of 83 illegal bore wells to District North-East. Copy of the letter alongwith the list sent by DJB is annexed hereto and marked as **Annexure- A**.
  - ii. That out of these 83 numbers of illegal borewell, 75 pertained to the district of North-East.
    - Yamuna Vihar: 10
    - Seelampur: 54
    - Karawal Nagar: 11
  - iii. Remaining 8 pertains to other districts which were then informed to DJB as well as the concerned District. Copies of the information sent to DJB as well as the concerned District is annexed hereto and marked as **Annexure- B (Colly)**.
  - iv. Thereafter, 37 number of illegal borewells have been sealed by the concerned SDM offices.
    - Yamuna Vihar: 8
    - Seelampur: 24
    - Karawal Nagar: 5
- Remaining 38 nos. of illegal borewells in the list provided by DJB either not found/ incomplete address/ not traceable.



Ajay Kumar

- v. Apart from the above list provided by DJB, **79 other illegal borewells** complaints which were received have also been sealed by respective the SDMs.
- vi. Thus in total 116 (37 + 79) bore wells have been sealed in North East District. Information regarding 111 such sealed borewells has already been provided to the SDM (HQ), NGT Branch and the Divisional Commissioner through letters dated 28.12.2024 and 16.12.2024. Copies of letter dated 28.12.2024 and 16.12.2024 is annexed hereto and marked as **Annexure- C (Colly)**.
- vii. The abovementioned information were also uploaded in the google sheet provided by DJB in the month of December, which is whereof annexed hereto and marked as **Annexure- D**.
- viii. That Environmental cost of Rs 17,40,000/- has been imposed on 74 number of Sealed Borewells from which Rs 11,25,000/- has been recovered and Rs 6,15,000/- are yet to be recovered and marked as **Annexure-E (Colly)**
- ix. That on 11.03.2025 and 12.03.2025 for remaining 42 Bore wells, letters from all three subdivisions were sent to DPCC for imposing Environmental Cost on the sealed borewells. Copies of letters dated 11.03.2025 and 12.03.2025 are annexed hereto and marked as **Annexure- F (Colly)**.
- x. That it is most humbly requested to this Hon'ble Court that the show cause notice issued to the District Magistrate, North-East may kindly be withdrawn as its officers have highest regard for this Hon'ble Tribunal and have complied with the Order 28.08.2024 as the report



Ajay Kumar

4

was also sent to Divisional Office as well as DJB in December 2024, but due to unavoidable circumstances the reports could not be filed.

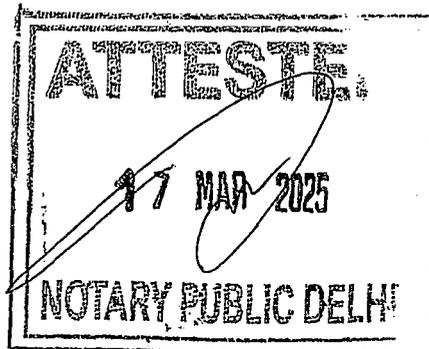
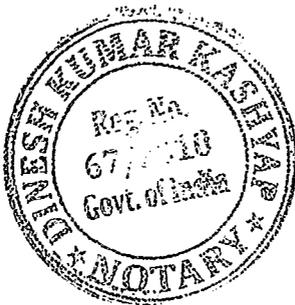
- xi. The list of all the sealed borewells is also uploaded on the web portal of District North-East as well as web portal of DJB.

<https://dmnortheast.delhi.gov.in/service/list-of-sealing-of-unauthorised-borewells-to-be-uploaded/>

5. It is humbly submitted that the District Magistrate (North-East) has the highest respect and regard for the orders and majesty of this Hon'ble Tribunal. The present status report is being placed before this Hon'ble Tribunal for its consideration.

Date: 18/03/2025

*Ajay Kumar*  
DISTRICT MAGISTRATE  
(NORTH EAST)



OFFICE OF THE EE(NE)-II

DELHI JAL BOARD: GOVT. OF NCT DELHI

"R" POCKET DILSHAD GARDEN,

NEW DELHI-110095



Subject : - List of unauthorized Bore wells under district North-East

S.No.	Name	Address	Action required
1	Sh. Subbir	A 1/1 Nehru Vihar Delhi-110094	Bore Well to be sealed.
2	Sh. Rajiv kumar	Shop no. 7/8 Chandu Nagar Delhi-110094	Bore Well to be sealed.
3	Sh. Naim Irshad S/o Sh. Shakijan	R. 492, gali no. 06, Nehru Vihar, Delhi-110094	Bore Well to be sealed.
4	M/s Vidhya International Public School	24/17 Main Pusta Road west karawal nagar delhi-110094	Bore Well to be sealed.
5	Sh. Naveen saini	75/6 Gai no. 06, Bihariपुर Extn Delhi-110094	Bore Well to be sealed.
6	Shanti Niketan Education Society	B-11/15 Ankur Enclave Karawal nagar Delhi- 110094	Bore Well to be sealed.
7	Sh. Chattar Pal	C-5/162 Yamuna Vihar Delhi 110053	Bore Well to be sealed.
8	Sh. Arihant Jain	C-3/55 A Yamuna Vihar Delhi 110053	Bore Well to be sealed.
9	Sh. Raj Kumar	J-236 Kartar Nagar Gali no 8 Delhi 110053	Bore Well to be sealed.
10	Sh. Tej Bahadur	Garhi Mandu Delhi 110053	Bore Well to be sealed.
11	Smt. Maya Devi W/o Sh. Jai Singh	A-100/209 Gamri Delhi 110053	Bore Well to be sealed.
12	Sh. Vijender Lal Singh	U-28/A Arvind Mohalla Delhi 110053	Bore Well to be sealed.
13	Sh. Munni Lal S/o Sh. Bal Mukand	J-37 Main road Kartar Nagar Delhi 110053	Bore Well to be sealed.
14	Sh. Sabbeer Khan	J-22 Jai Prakash Nagar Delhi 110053	Bore Well to be sealed.
15	Sh. Ram Pal	J-200/13 Kartar Nagar Delhi 110053	Bore Well to be sealed.
16	Smt. Manjeet Kaur	A-104 Gundi Vistar Delhi 110053	Bore Well to be sealed.

R/S  
01/12/14

17	Smt. Kamla Devi	New B-41 old B 112/5 Service road 3 1/2 pusta Kartar Nagar Delhi 110053	Bore Well to be sealed.
18	Sh. Mohd. Akram	O-15, Brahampuri Shahdara, Delhi	Bore Well to be sealed.
19	Sh. Hussain Ahmed	182, Zafrabad, Delhi	Bore Well to be sealed.
20	Smt. Acchhari Begum w/o Shajad Husain	1238, Gali-No. 39/6 Zafrabad, Delhi	Bore Well to be sealed.
21	Sh. Zuber Alam	179, Gali-10, Zafrabad, Delhi	Bore Well to be sealed.
22	-	D-58 Main road Chauhan bangar(3 side open ) near Brahampuri road, Delhi-53	Bore Well to be sealed.
23	-	C-43, L type gali no 7 main Road Brahampuri, Delhi-53	Bore Well to be sealed.
24	-	Gali no 24 Gautampuri in front of nala , Delhi 53	Bore Well to be sealed.
25	-	C-85, L type gali no 8 main road Brahampuri	Bore Well to be sealed.
26	-	A 59-A gali no 2 Brahampuri, Delhi -53	Bore Well to be sealed.
27	-	C-55 in front of Oracle School, Chauhan Bnagar, Delhi-53	Bore Well to be sealed.
28	Sh. Budh Parkash	Property No.X38, gali no. 12 Brahampuri	Bore Well to be sealed.
29	-	D-29,Sanjay Mohalla Bhajanpura Delhi	Bore Well to be sealed.
30	Shiv Mahima	Village Khajoori Near Shiv Mandir Khajoori Village	Bore Well to be sealed.
31	Sonu	Village Garhimandu near Lal Mandir , Bhajanpura	Bore Well to be sealed.
32	Sh. Rajender Kumar -	C-427, gali no. 10 Brijpuri	Bore Well to be sealed.
33	Smt Maya Devi	A-89, Gali Nagar Kamal Vihar	Bore Well to be sealed.
34	Smt Suman Devi	3E-10, gali No. 6, Dayalpur	Bore Well to be sealed.
35	Sh. Nawab,	A-88-89 gali no. 2, Kamal Vihar	Bore Well to be sealed.
36	-	Prem Vihar gali no 11 , Kurawal Nagar	Bore Well to be sealed.
37	-	C 2 gali no 6 Sonla Vihar	Bore Well to be sealed.
38	-	A 24 Ashok Nagar ward no 221	Bore Well to be sealed.
39	-	A 24 Ashok Nagar North Shubadra	Bore Well to be sealed.

R/S  
12/11/23

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40		8/187 gali no 8 Bhajanpura	Bore Well to be sealed.
41	Rakesh Singh	B19 gali no 2 Gamri extn.	Bore Well to be sealed.
42	Mohd. Araif	E 34 New seelampur	Bore Well to be sealed.
43	Sh. Tyaub Khan	145/224 Double storey quarters New Seelampur	Bore Well to be sealed.
44	Salcem Malik	J 182/10 gali no 8 Chauhan Bangar, (gali no 39/6 Jafrabad)	Bore Well to be sealed.
45	Rajesh kumar	E 2522 Yamuna Vihar	Bore Well to be sealed.
46	-	C 318 gali no 4 Bhajanpura	Bore Well to be sealed.
47	Dalip kumar	E 521 gali no 11 Jagjeet Nagar	Bore Well to be sealed.
48	Shomit	B 12/521 Yamuna Vihar	Bore Well to be sealed.
49	Ajay Kumar	C 12/521 Yamuna Vihar	Bore Well to be sealed.
50	-	C12/522 Yamuna Vihar	Bore Well to be sealed.
51	-	H no 74/33 gali no 48 Karawal nagar	Bore Well to be sealed.
52	-	7/24 GNS Tunda Nagar	Bore Well to be sealed.
53	-	C2 gali no 10 Sonia Vihar	Bore Well to be sealed.
54	-	B 355 Nehru nagar	Bore Well to be sealed.
55	-	D-3 New Seelampur	Bore Well to be sealed.
56	Sh Anil Jain,	A- One Bright Public School A-48 Kaithwara Delhi	Bore Well to be sealed.
57	Sh Vikas Jain	J.C.M Play School A-85, G. No-8 Kaithwara Delhi	Bore Well to be sealed.
58	Sh Ajay Kumar Jain	Vardhaman Public School A-81 G No-8 Kaithwara Delhi	Bore Well to be sealed.
59	Sh Pardeep Kumar Jain	Jain Bharti Public School A-83 Kaithwara	Bore Well to be sealed.
60	Sh Vinod Kumar	A-49 Kaithwara	Bore Well to be sealed.
61	Sh Jai Pal Singh	A-49 Kaithwara	Bore Well to be sealed.
62	Sh Rajender Parshad Tiwari	A-51 Kaithwara	Bore Well to be sealed.

8-28/c

63	Sh Ramji Lal	A-52 Kaithwara	Bore Well to be sealed.
64	Sh Gyanswar Singh	A-53 Kaithwara	Bore Well to be sealed.
65	Sh Jitender Kumar	A-54 Kaithwara	Bore Well to be sealed.
66	Sh Pardeep Kumar Sharama	A-56 Kaithwara	Bore Well to be sealed.
67	Sh Mohan Singh	A-57 Kaithwara	Bore Well to be sealed.
68	Sh Dan Singh	A-57 Kaithwara	Bore Well to be sealed.
69	Sh Hansha Dutt Upreti	A-58 Kaithwara	Bore Well to be sealed.
70	Sh Nandan Singh	A-59, Kaithwara	Bore Well to be sealed.
71	Sh Ravinder Kumar	A-59/1 Kaithwara	Bore Well to be sealed.
72	Sh Rajan Choudhary	A-61 Kaithwara	Bore Well to be sealed.
73	Sh Ramesh Kumar	A-62 Kaithwara	Bore Well to be sealed.
74	-	840, Maujpur, Ambedkar Basti Jafrabad, Delhi	Bore Well to be sealed.
75	-	Gali No-5 Crescent School Wali Gali Ambedkar ,Basti Maujpur, Delhi	Bore Well to be sealed.
76	Sh Tasleem	T-219 Gautampuri	Bore Well to be sealed.
77	Sh Sardar Khan	T-218, Gautampuri	Bore Well to be sealed.
78	Sh Anwar,	T-218 Gautampuri	Bore Well to be sealed.
79	Sh Nababa	T-214, Gautampuri	Bore Well to be sealed.
80	Sh Jakir Hazi,	T-214, Gautampuri	Bore Well to be sealed.
81	Sh Ram Parkash	T-209 Gautampuri	Bore Well to be sealed.
82	Sh Bholu	T-217, Gautampuri	Bore Well to be sealed.
83	Sh Sunil Kumar	42/2, Zero Pusta G block Shasti Park	Bore Well to be sealed.

# 1207

GOVT. OF NCT OF DELHI  
OFFICE OF SUB-DIVISIONAL MAGISTRATE (HQ), DISTRICT NORTH-EAST,  
K-Block, 1<sup>st</sup> FLOOR, DC OFFICE COMPLEX, NAND NAGRI, Delhi-110093  
Email:sdmhqne.delhi@gov.in

Annexure - B 9  
22/11  
223/c

F.No:F.SDM(HQ)/DC/NE/MISC-V/2013/PF-I 07-11

Dated: 12/03/2025

To

The Supertending Engineer (C)-02  
Delhi Jal Board, Govt. of NCT of Delhi,  
2142, GTB Enclave, Janta Flats,  
New Delhi-110093

**Subject:- List of unauthorized bore wells under District North-East**

Sir,

This is with reference to your office letter No. DJB/SE(C)-02/2024/1472 dated 12.02.2024 on the subject cited above (copy enclosed).

In this regard, a list of 83 No. of unauthorized bore wells pertaining to District North-East was provided to this office.

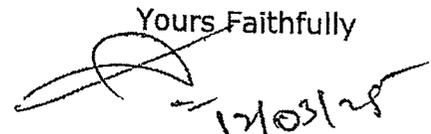
However, following 08 No. of unauthorized bore wells do not pertain to District North-East:-

Sr. No.	Name	Address	Pertain to District
1.	Sh. Hussain Ahmed	182, Zafrabad, Delhi	Shahdara
2.	Smt. Acchari Begum W/o Shajad Husain	1238, Gali No. 39/6, Zafrabad, Delhi	Shahdara
3.	Sh. Zuber Alam	179, Gali No-10, Zafrabad, Delhi	Shahdara
4.	-	A-24, Ashok Nagar, Ward No. 221	Shahdara
5.	-	A-24, Ashok Nagar, North Shahdara	Shahdara
6.	-	B-355, Nehru Nagar	Central
7.	-	840, Maujpur, Ambedkar Basti, Jafrabad, Delhi	Shahdara
8.	-	Gali No. 5, Cresent School wali gali, Ambedkar Basti, Maujpur, Delhi	Shahdara

In view of above, it is requested to send these cases to the respective authorities/departments for taking further necessary action in the matter.

**Encl:** As above

Yours Faithfully

  
(S. C. VASHISHTHA)  
SDM (HQ), North-East  
Dated: 12/03/2025

F.No:F.SDM(HQ)/DC/NE/MISC-V/2013/PF-I

**Copy for information & necessary action to:-**

1. The District Magistrate, District Shahdara, DC Office Complex, Nand Nagri, Delhi-110093.
2. The District Magistrate, District Central, 14, Daryaganj, Delhi-110002.
3. PA to District Magistrate, North-East
4. PA to Addl. District Magistrate, North-East

  
(S. C. VASHISHTHA)  
SDM (HQ), North-East

1208



10 36/C  
ANNEXURE - C

OFFICE OF THE DEPUTY COMMISSIONER, DISTRICT NORTH-EAST  
GOVT. OF NCT OF DELHI

D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-110093

F.SDM(HQ)/DC/NE/Misc-V/2013/PF-I/4014-4017

Dated: 16/12/2024

To

The SDM-IV (HQ)  
NGT Branch,  
O/o Divisional Commissioner,  
Revenue Department, GNCTD,  
5, Sham Nath Marg, Delhi-110054

**Subject:-Regarding status of ATR in respect of Directions issued by Hon'ble  
NGT on Illegal Borewells vide its order dated 28.08.2024**

Sir,

Reference letter No.36(81)/NGT/Div.Comm/2022/255 dated 13.12.2024 on  
the above cited subject. 25/2C

In this regard, please find enclosed herewith the Action Taken Report in  
respect of District North-East in compliance of the judgement of Hon'ble NGT  
Principal Bench New Delhi in case No. W.P (C) 639/2022 Pritpal Sharma Vs  
GNCTD & Ors and MA No. 24/2023 in OA No. 33/2022 Ganesh Prasad Vs  
GNCTD & Ors.

This is for kind information and necessary action.

Encl: As above

F.SDM(HQ)/DC/NE/Misc-V/2013/PF-I/4014-4017

Copy to:-

1. The CEO, Delhi Jal Board, Varunalya Phase-II, Jhandewalan, Delhi-110055
2. The Sr. Environment Engineer, DPCC, 3<sup>rd</sup> Floor, DMRC Building, Shastri  
Park, Delhi-110053
3. PA to District Magistrate, District North-East

  
SO (Coord.)  
District North-East  
Dated: 16/12/2024

  
SO (Coord.)  
District North-East

# 1209



**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**OFFICE OF SUB-DIVISIONAL MAGISTRATE SEELAMPUR,**  
**DISTT NORTH EAST, GT ROAD, SEELAMPUR, DELHI-110053**

11

SEP 0  
35/c

F. No. SDM/SLP/Borewell/2024/9793-95

Dated: 14/12/2024

To,

The SDM (HQ),  
Distt. North-East, Delhi,

Sub.: List of unauthorized Bore Well under District North-East.

Sir,

Please refer to letter No. DJB/SE(C)-02/2024/1472 dated 12.12.2024 received from Delhi Jal Board, GNCTD, on the subject cited above.

In this regard, the action taken by Sub-Division Seelampur is as under:

Sr. No.	DJB list Sr. No.	Owner/Name	Location of Borewells	Remarks
1.	58	Sh. Ajay Kumar Jain	Vardhman Public School, A-81, G.No.-08, Kaithwara, Delhi	Sealed
2.	60	Sh. Vinod Kumar	A-49 Kaithwara, Delhi	Sealed
3.	61	Sh. Jaipal Singh	A-49 Kaithwara, Delhi	Sealed
4.	64	Sh. Gyanaswar Singh	A-53Kaithwara, Delhi	Sealed
5.	65	Sh. Jitender Kumar	A-54Kaithwara, Delhi	Sealed
6.	67	Sh. Mohan Singh	A-57 Kaithwara, Delhi	Both are same
7.	68	Sh. Dan Singh	A-57 Kaithwara, Delhi	premises (Sealed)
8.	69	Sh.HanshaDuttUpreti/PremBala	A-58 Kaithwara, Delhi	Sealed
9.	71	Sh. Ravinder Kumar	A-59/1Kaithwara, Delhi	Sealed
10.	72	Sh. RajanChaudhary	A-61 Kaithwara, Delhi	Sealed
11.	56	Sh. Anil Jain	A-One Bright Public School, A-48 Kaithwara, Delhi	School mentioned in address not traceable
12.	57	Sh. Vikas Jain	J.C.M. Play School, A-85, G.No.-08, Kaithwara, Delhi	School mentioned in address not traceable
13.	59	Sh. Pradeep Kumar Jain	Jain Bharti Public School, A-83, G.No.-08, Kaithwara, Delhi	School mentioned in address not traceable
14.	62	Sh. Rajender Prasad Tiwari	A-51, Kaithwara, Delhi	Borewell not found
15.	63	Sh. Ramji Lal	A-52, Kaithwara, Delhi	Borewell not found
16.	66	Sh. Pradeep Kumar Sharma	A-56, Kaithwara, Delhi	Borewell not found
17.	70	Sh. Nandan Singh	A-59, Kaithwara, Delhi	Borewell not found
18.	73	Sh. Ramesh Kumar	A-62, Kaithwara, Delhi	Borewell not found

(10)

This letter issued with the approval of competent authority.

*Dated 14/12/24*

EXECUTIVE MAGISTRATE (SEELAMPUR)

Dated: 14/12/2024

F No. SDM/SLP/Borewell/2024/9793-95

Copy to:-

1. The Superintending Engineer (C)-02, DJB GNCTD, Office of the SE(C)-02 DJB, 2142 G.T. Enclave Janta Flats, New Delhi-110093 with the request to depute responsible Official to assist this office to find out the location which are either un-traceable or have incomplete address.
2. PA to SDM (Seelampur), for information.

*Dated 14/12/24*

EXECUTIVE MAGISTRATE (SEELAMPUR)





GOV. OF NCT OF DELHI  
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (KARAWAL NAGAR)  
D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-110093

F No. SDM/KN/BoreWell/2024/1095

Dated: - 14/12/2024

To,

The SDM (HQ)

Distt. North - East Delhi

Sub:- List of unauthorized Bore Well under District North-East,

Sr.

Please refer to letter No. DJB/SE(C) -02/2024/1472 dated 12-12-2024 received from Superintending Engineer (C) -02 Delhi Jal Board GNCTD, on the subject cited above.

In this regard, the action taken by Sub-Division Karawal Nagar is as under -

Sr. No	DJB list Sr. No	Owner Name	Location of Bore Wells	Remarks
1	4	M/s Vidhya International Public School	24/17 Main Pusta Road West Karawal Nagar Delhi	Sealed
2	5	Sh. Naveen Saini	75/6 Gali No-6 Biharipur Extn Delhi	Sealed
3	6	Shanti Niketan Education Society	B-11/15 Ankur Enclave Karawal Nagar Delhi	Sealed
4	33	Smt. Maya Devi	A-89 Gali Nagar Kamal Vihar Delhi	Sealed
5	34	Smt. Suman Devi	3 E-10 Gali No -6 Dayalpur Delhi	Address not traceable
6	35	Sh. Nawab	A-88-89 Gali No -2 Kamal Vihar Karawal Nagar Delhi	Sealed
7	36	----	Prem Vihar Gali No -11 Karawal Nagar	Incomplete address
8	37	----	C 2 Gali No 6 Sonia Vihar Delhi	Incomplete address
9	51	----	H No -74/33 Gali No -48 Karawal Nagar Delhi	Address not found
10	52	----	7/24 GNS Tunda Nagar Delhi	Address not found
11	53	----	C-2 Gali No -10 Sonia Vihar Delhi	Incomplete address



Copy to:

- The Superintending Engineer (C) -02, DJB GNCTD, Office of the SE(C)-02 DJB, 2142 GTB Enclave Janta Flats New Delhi-110093 with the request to depute responsible Official to assist this Office to find out the location which are either un-traceable or have incomplete address.

(VINOD KUMAR SINGH)  
EXECUTIVE MAGISTRATE (KARAWAL NAGAR)

(VINOD KUMAR SINGH)  
EXECUTIVE MAGISTRATE (KARAWAL NAGAR)

13  
33/c

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**OFFICE OF SUB-DIVISIONAL MAGISTRATE YAMUNA VIHAR,**  
**J Block, D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-110053**

F. No. SDM/Y.V/Borewell/2024/ 944-945

Dated: 16/12/2024

To,

The SDM (HQ),  
Distt. North-East, Delhi.

Sub.: List of unauthorized Bore Well in sub division Yamuna Vihar, District North-East.

Sir,

Please refer to letter No. DJB/SE(C)-02/2024/1472 dated 12.12.2024 received from Delhi Jal Board, GNCTD, on the subject cited above.

In this regard, the action taken report is as under:-

Sr. No.	Sr. No. in DJB List	Owner/Name	Location of Borewells	Remarks
1.	1.	Sh. Subbir	A1/1 Nehru Vihar Delhi- 110094	On Visit today for sealing
2.	2	Sh. Rajiv Kumar	Shop no. 7/8 Chandu Nagar, Delhi- 110094	On Visit today for sealing
3	3	Sh. Naim Irshad S/o Sh. Shakijan	R.492, Gali no. 06, Nehru Vihar, Delhi- 110094	On Visit today for sealing
4.	7	Sh. Chattar Pal	C-5/162 Yamuna Vihar, Delhi- 110053	✓ Sealed on 16.12.2024
5.	8	Sh. Arihant Jain	C-3/55 A Yamuna Vihar 110053	✓ Sealed on 16.12.2024
6.	32	Sh. Rajender Kumar	C-427, Gali No. 10, Brijpuri	✓ Sealed on 16.12.2024
7.	48	Sh. Shomit	B 12/521 Yamuna Vihar	✓ Sealed on 16.12.2024
8.	49	Sh. Ajay Kumar	C 12/521 Yamuna Vihar	✓ Sealed on 16.12.2024
9.	50	-	C12/522 Yamuna Vihar	No borewell found at the said address



*Pij*  
S.D.M. (Yamuna Vihar)

Dated: 16/12/24

F. No. SDM/Y.V/Borewell/2024/ 944-945

Copy to:-

- The Superintending Engineer (C)-02, DJB GNCTD, Office of the SE(C)-02 DJB, 2142 GTB Enclave Janta Flats, New Delhi-110093 with the request to depute responsible Official to assist this office to find out the location which are either un-traceable or have incomplete address.

*Pij*  
S.D.M. (Yamuna Vihar)

Further Page 63/c



1212

MANUSCRIPT - E  
76/c  
14



**OFFICE OF THE DEPUTY COMMISSIONER, DISTRICT NORTH-EAST  
GOVT. OF NCT OF DELHI  
D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-110093**

F.SDM(HQ)/DC/NE/Misc-V/2013/PF-1/4114-15

Date: 28/12/2024

To,

The SDM-IV (HQ)  
NGT Branch,  
O/o Divisional Commissioner,  
Revenue Department, GNCTD,  
5, Sham Nath Marg, Delhi-110054

**Subject:-Compliance report in respect of OA No.694/2023, order dated  
12.09.2024 NDPH: 07.01.2025-rég.**

Sir,

With reference to letter No.36(81)/NGT/Div.Comm/2022/264 dated 26.12.2024 on 39/6  
the above cited subject.

In this regard, please find enclosed herewith the Action Taken Report in respect of  
District North-East in compliance of OA NO.694/2023, order dated 12/09/2024 in  
respect of Office of District Magistrate, District North East.

The report compiled on the basis of information received from sub divisions  
(Karawal Nagar, Yamuna Vihar & Seelampur).

This is for kind information and necessary action.

**Encl: Annexure 'A'**

F.SDM(HQ)/DC/NE/Misc-V/2013/PF-1/4114-15

Copy to:-

1. PA to District Magistrate, District North-East

SO (Coord.)  
District North East  
Date: 28/12/2024

SO (Coord.)  
District North East

o/c

15 JS/C  
Encl: Annexure 'A'

S.No.	Points	Reply
1	Information regarding effective steps by the District North-East.	<ol style="list-style-type: none"> <li>1. Sub Division wise teams of revenue staff has been formed for sealing of <u>Illegal/Unauthorized borewell in District North East.</u></li> <li>2. Team visited the area regularly for identification of illegal/unauthorized borewell in their respective jurisdictions, if found then sealed them on the spot.</li> <li>3. <u>Total 114 illegal/unauthorized borewell sealed in District North East.</u></li> </ol>
2.	Action against illegal borewells by housing complexes, <u>Industrial units</u> , Commercial establishment and several other entities.	<ol style="list-style-type: none"> <li>1. Illegal/ unauthorized borewell are being identified and sealed on the spot.</li> <li>2. <u>19 Illegal/unauthorized borewell sealed.</u></li> </ol>

  
**SO(Coord.)**  
**District North East**

S. No.	Concerned District Registrar	Total No. of cumulative applications received for grant of NOC	Total No. of cumulative applications pending for decision	Total No. of cumulative applications allowed and NOCs granted	Total No. of cumulative applications rejected	The charges to be levied for extraction of ground water	Total No. of cumulative illegal bore wells identified			Total No. of cumulative illegal bore wells which have been closed/sealed	Total No. of illegal bore wells which are yet to be closed/sealed	Total No. of cumulative illegal bore wells on whom penalty/EDC has been imposed	Total No. of cumulative illegal bore wells on whom penalty/EDC has been recovered	Total No. of cumulative illegal bore wells on whom penalty/EDC is yet to be recovered	Total No. of illegal bore wells on whom penalty/IEDC is yet to be imposed	The penalty provisions for punishing violators for illegal abstraction of ground water	Standard Procedure for processing of the application for grant of NOC for extraction of ground water
							DJB	CGWA	VDS								
1	2	3	4	5	6	7	8			9	10	11	12	13	14	15	16
							DJB	CGWA	VDS			DPCC					
1	North						802	CGWA	VDS	240	200	76	04	764	34		SCP
2	East						147	CGWA	VDS	147	31	0	0	0	0		Advisory of NOC
3	South West	671	0	455	2	-	6926	CGWA	VDS	2723	3689	54	0	54	8		
4	South East	115	NIL	82	33	NIL	325	CGWA	VDS	188	109	0	0	0	0		DJB Tubewell
5	North West	NIL	NIL	NIL	NIL	NIL	9234	CGWA	VDS	6167	2961	9005	45	8959	0		Total VDS List - 1115

1  
 2066/11

	Shahdara	12	NIL	12	NIL	NIL	57	CGWA	VDS	558	0	552	1	551	0
7	New Delhi	1150	NIL	384	766	DPCC	85	CGWA	VDS	78	07	206	81	125	0
8	Central							CGWA	VDS	35	3		0	0	
9	West						2867	CGWA	VDS	650	191	0	0	0	0
10	North-East	46	NIL	46	NIL	NIL	222	CGWA	VDS	111	0	0	0	0	0
11	South							CGWA	VDS	64	0	0	0	0	0

**NOTE:**

- The DJB will update the columns 8 & 16.
- The DPCC will update the columns 11, 12, 13 & 14.
- The rest of the columns will be updated by the concerned District Magistrate (DM).
- The updation shall be done within 07 days at the end of each Month.

*Handwritten signatures and initials:*  
 cos/c  
 pte

# 1216



OFFICE OF SUB-DIVISIONAL MAGISTRATE (KARAWAL NAGAR)  
GOVERNMENT OF N.C.T. OF DELHI  
D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-93

F. No./SDM/KN/2024/ 123

Dated: 11/03/2025

Answer - E  
18.  
to  
204/6

To,

The Member Secretary,  
Delhi Pollution Control Committee ✓  
GNCT of Delhi, 6<sup>th</sup> Floor, C-wing, Delhi Secretariat,  
I.P Estate, New Delhi

Sub: Sealing of unauthorized borewell in Karawal Nagar Sub-Division.

Sir,

A list of unauthorized borewells on which action has been taken and subsequently sealed under the jurisdiction of Sub-Division Karawal Nagar is as under:

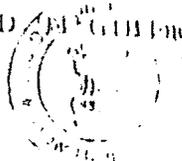
S. No.	Owner Name	Location of Bore Wells	Remarks
1.	M/s Vidhya International Public School	24/17 Main Pusta Road West Karawal Nagar Delhi	Sealed
2.	Sh. Naveen Saini	75/6 Gali No-6 Bihuripur Extn. Delhi	Sealed
3.	Shanti Niketan Education Society	B-11/15 Ankur Enclave Karawal Nagar Delhi	Sealed
4.	Smt. Maya Devi	A-89 Gali Nagar Kamal Vihar Delhi	Sealed
5.	Sh. Nawab	A-88-89, Gali No-6, Kamal Vihar, Karawal Nagar, Delhi	Sealed
6.	Sh. Om Dutt Sharma	B-39/2, Gali No. 1 Shanti Nagar, Karawal Nagar Delhi 110094	Sealed
7.	Sh. Santosh	B-39/3, Gali No. 1 Shanti Nagar, Karawal Nagar Delhi 110094	Sealed
8.	Sh. Girdhari Lal	B-20, Gali No. 1 Shanti Nagar, Karawal Nagar Delhi 110094	Sealed

In this regard, it is requested that a LDC be imposed on the above mentioned owners/proprietors and after recovery of the same a report may be sent to this office.

(AMOD BARTHWAL)  
SDM (KARAWAL NAGAR)

Copy for information:

1. Executive Engineer (C)-02, DJB, GSC 11, GHI Enclave, Janta Flats, Delhi-93.
2. PA to DM (NL.)
3. SDM (HQ), NL.



(AMOD BARTHWAL)  
SDM (KARAWAL NAGAR)

19  
10/03/2025  
2024/C

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**OFFICE OF SUB-DIVISIONAL MAGISTRATE YAMUNA VIHAR,**  
**J Block, D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-110003**

F. No. SDMY.V/Borewell/2024/ 1198-1201

Dated: 10/03/2025  
10/12/2024

To,

The Member Secretary,  
Delhi Pollution Control Committee,  
GNCT of Delhi, 5<sup>th</sup> Floor, C-wing,  
Delhi Secretariat,  
I.P. Estate, New Delhi

**Sub.: Sealing of unauthorized Bore Well In Yamuna Vihar Sub Division, District North-East.**

Sir,

Please refer to letter No.DJB/SE(C)-02/2024/1472 dated 12.12 2024 received from Delhi Jal Board, GNCTD, on the subject cited above.

In this regard, the action taken report is as under -

Sr. No.	Sr. No. in DJB List	Owner/Name	Location of Borewells	Remarks
1.	1	Sh. Subbir	A/11 Nehru Vihar Delhi- 110094	Sealed on 16.12.2024
2.	2	Sh Rajiv Kumar	Shop no. 7/8 Chandu Nagar, Delhi- 110094	Sealed on 16.12.2024
3.	3	Sh. Naim Irshad S/o Sh. Shaklan	R.492, Gall no. 06, Nehru Vihar, Delhi- 110094	Sealed on 16.12.2024
4.	7	Sh. Chatter Pal	C-5/162 Yamuna Vihar, Delhi- 110053	Sealed on 16.12.2024
5.	8	Sh. Arihant Jain	C-3/55 A Yamuna Vihar 110053	Sealed on 16.12.2024
6.	32	Sh Rajender Kumar	C-427, Gall No. 10, Brijpuri	Sealed on 16.12.2024
7.	45	Sh. Rajesh Kumar	E-2522, Yamuna Vihar	Incomplete address
8.	48	Sh Shomjit	B 12/521 Yamuna Vihar	Sealed on 16.12.2024
9.	49	Sh Ajay Kumar	C 12/521 Yamuna Vihar	Sealed on 16.12.2024
10.	50		C12/522 Yamuna Vihar	No borewell found at the said address

In this regard, it is requested that a EDC be imposed on the above mentioned owners/proprietors and after recovery of the same a report may be sent to this office.



S.D.M. (Yamuna Vihar)  
Dated: 11/03/2025

F. No. SDMY.V/Borewell/2024/ 1198-1201

Copy to:-

1. Executive Engineer @-02, DJB, GNCTD, 2142 GTB Enclave, Janta Flats, Delhi-83
2. PA to DM (NE)
3. SDM (HQ)

S.D.M. (Yamuna Vihar)



20/198/c

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**OFFICE OF SUB-DIVISIONAL MAGISTRATE SEELAMPUR,**  
**DISTT NORTH EAST, GT ROAD, SEELAMPUR, DELHI-110053**

F. No. /SDM/SLP/2025/36467

Dated:- 11/03/2025

To,

The member Secretary,  
 Delhi Pollution Control Committee ✓  
 Govt. of NCT of Delhi,  
 6<sup>th</sup> Floor, C-Wing, Delhi Secretariat,  
 I.P. Estate, New Delhi.

**Sub.: Sealing of unauthorized Borewell under the Jurisdiction of Sub-Division, Seelampur,  
 District North-East.**

Sir,

A list of unauthorized borewells on which action has been taken and subsequently sealed under the jurisdiction of Subdivision Seelampur, District North East, is as under:-

Sr No.	DJB list Sr. No.	Owner/Name	Location of Borewells	Remarks
1	60	Sh Vinod Kumar	A-49 Kaithwara, Delhi-110053	Sealed on 14.12.2024
2	61	Sh Jaipal Singh	A-49 Kaithwara, Delhi-110053	Sealed on 14.12.2024
3	64	Sh. Gyanaswar Singh	A-53, Kaithwara, Delhi-110053	Sealed on 14.12.2024
4	65	Sh Jitender Kumar	A-54 Kaithwara, Delhi-110053	Sealed on 14.12.2024
5	67	Sh Mohan Singh	A-57 Kaithwara, Delhi-110053	Both are same premises (Sealed on 14.12.2024)
6	68	Sh. Dan Singh	A-57 Kaithwara, Delhi-110053	
7	69	Sh. HanshaDuttUpreti/PremBala	A-58 Kaithwara, Delhi-110053	Sealed on 14.12.2024
8	71	Sh Ravinder Kumar	A-59/1Kaithwara, Delhi-110053	Sealed on 14.12.2024
9	72	Sh. RajanChaudhary	A-61 Kaithwara, Delhi-110053	Sealed on 14.12.2024
10	76	Sh. Tasleem	T-219, Gautampuri, Delhi-110053	Sealed on 17.12.2024 (but not in working condition)
11	78	Sh. Anwar	T-218, Gautampuri Delhi-110053	Sealed on 17.12.2024
12	79	Sh Nababa	T-214, Gautampuri Delhi-110053	Sealed on 17.12.2024
13	80	Sh Zakir Hazi	T-214, Gautampuri Delhi-110053	Sealed on 17.12.2024



21/12/2024

-2-

14.	82	Sh Bholu	T-217, Gautampuri Delhi-110053	Sealed on 17.12.2024
15.	29	---	D-29, Sanjay Mohalla, Bhajanpura, Delhi-110053	Sealed on 19.12.2024
16.	42	Md. Aralf	E-34, New Seelampur, Delhi-110053	Sealed on 23.12.2024
17.	11	Smt. Maya Devi	A-100/209, Gamri Delhi-110053	Sealed on 26.12.2024
18.	16	Smt. Manjeet Kaur	A-104, Gamdi Vistar, Delhi-110053	Sealed on 26.12.2024
19.	23	---	C-43, L type gali no.-07, Main Road Brahampuri, Delhi-110053	Sealed on 26.12.2024
20.	25	---	C-85, L type gali no.-08, Main Road Brahampuri, Delhi-110053	Sealed on 26.12.2024
21.	13	Sh. Munni Lal	J-37, Main Road, Kartar Nagar, Delhi-110053	Sealed on 30.12.2024
22.	15	Sh. Ram Pal	J-200/13, Kartar Nagar, Delhi-110053.	Sealed on 08.01.2025
23.	17	Smt. Kamla Devi	New No. B-41, Old B-112/5, Service Road, 3-1/2, Pusta, Kartar Nagar, Delhi-110053.	Sealed on 08.01.2025
24.	47	Sh. Dalip Kumar	E-521, Gali No. 11, Jagjeet Nagar, Delhi-110053	Sealed on 08.01.2025

In this regard, it is requested that a EDC be imposed on the above mentioned owners/proprietors and after recovery of the same a report may be sent to this office.

(NITESH SINGH RAWAT)  
SDM (SEELAMPUR)

Dated:- 11/03/2025

F. No. /SDM/SLP/2025/364-67

Copy for information to:-

1. Executive Engineer (C)-02, Delhi Jal Board, Govt. of NCT of Delhi.
2. PA to DM (North East)
3. SDM (HQ), North East.

(NITESH SINGH RAWAT)  
SDM (SEELAMPUR)





22.

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**OFFICE OF SUB-DIVISIONAL MAGISTRATE SEELAMPUR,**  
**DISTT NORTH EAST, GT ROAD, SEELAMPUR, DELHI-110053**

F. No. /SDM/SLP/2025/ 397-400

Dated:- 13/03/25

To,

The Member Secretary,  
 Delhi Pollution Control Committee  
 Govt. of NCT of Delhi,  
 6<sup>th</sup> Floor, C-Wing, Delhi Secretariat,  
 I.P. Estate, New Delhi.

**Sub.: Sealing of unauthorized Borewell under the Jurisdiction of Sub-Division, Seelampur, District North-East.**

Sir,

A list of unauthorized borewells on which action has been taken and subsequently sealed under the jurisdiction of Subdivision Seelampur, District North East, is as under:-

Sr. No.	Owner/Name	Location of Borewells	Remarks
1.	Sh. Munwar Ali S/o Sh. Abdul Ali	D-23, Gali NO. 16, Chauhan Bangar, Delhi-110053	Sealed on 09.09.2024
2.	Sh. Tara Chand	Gali No. 3, Jai Prakash Nagar, Delhi-110053	Sealed on 26.12.2024

In this regard, it is requested that a EDC be imposed on the above mentioned owners/proprietors and after recovery of the same a report may be sent to this office.

  
 (NITESH SINGH RAWAT)  
 SDM (SEELAMPUR)

Dated:- 13/03/2025

F. No. /SDM/SLP/2025/ 397-400  
 Copy for information to:-

1. Executive Engineer (C)-02, Delhi Jal Board, Govt. of NCT of Delhi.
2. PA to DM (North East)
3. SDM (HQ), North East.



  
 (NITESH SINGH RAWAT)  
 SDM (SEELAMPUR)

## ANNEXURE - E

**District wise Gap in respect of Environment Compensation and prosecution  
against illegal borewells**

District	No. of illegal borewells identified in the District	EDC imposed in Rs.	EDC Recovered in Rs.	EDC yet to be Recovered in Rs.
Sub Division Seelampur	(Year 2022-24)-17	740000	625000	115000

For remaining 26 borewell a letter sent to DPCC for imposing EDC.



**GOVERNMENT OF NCT OF DELHI**  
**OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (KARAWAL NAGAR)**  
**(DIST. NE), DC OFFICE COMPLEX, NAND NAGAR, DELHI-110093**

E.No. SDNR/N/2025/ 129

Dated: 13.03.2025

To

SDM(HQ)  
 Dist- North-East  
 DC Office Complex  
 Nand Nagar  
 Delhi 110093

**Sub: List of Illegal Borewells sealed and Environmental Compensation**  
**Recovered during the year 2022-23 & 2023-2024.**

## REPORT

Sr. No.	Total No. of Borewell Sealed	EDC imposed	Amount Recovered as EDC
01	44	3,50,000/-	3,50,000/-

*(Signature)*  
 (AMOD BARTHWAL)  
 SDM(KARAWAL NAGAR)





25

**GOVERNMENT OF NCT OF DELHI**  
**OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (YAMUNA VIHAR)**  
**(DISTT. NE), DC OFFICE COMPLEX, NAND NAGARI, DELHI-110093**

F.No./SDM/YV/NE/2025/ 1220

Dated: 13.03.2025

To,

The SDM (HQ),  
 Dist- North East,  
 Delhi- 110093

Sub:- Details of the unauthorized Bore well in Sub Division Yamuna Vihar,

Sir,

Please find herewith the details of the Borewell sealed in Sub Division Yamuna Vihar:-

Division Name	No. of illegal bore wells identified in Sub Division	EDC imposed in Rs.	EDC Recovered in Rs.	EDC yet to be recovered
Sub Division Yamuna Vihar	(Year- 2022-24)- 13	6,50,000/-	1,50,000/-	5,00,000/-

For remaining 08 borewells, a letter sent to DPCC for imposing EDC.



*Handwritten signature*  
 13/03/25

(O/o SDM Yamuna Vihar)